

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 141 of 2020	Shibankur Roychowdhury & Anr. Vs. Pralayankur RoyChowdhuruy & Ors.	Gaurav Bahl	

For Admission (After Notice)

2.	Comp. App. (AT) No. 132 of 2020	Biplabankur Roychowdhury & Anr. Vs. Pralayankur Roychowdhuruy & Ors. With	Aseem Chaturvedi	Vikrant Pachnanda-R1 Debanjan Mandal-R2 Tridib Bose-R4 & R7 Dinesh Agnani-R5 & R8
3.	Comp. App (AT) No. 123 of 2020	Ratnankur Roychowdhury & Anr. Vs. Prayankur Roychowdhury & Ors.	Ashutosh Gupta	
4.	Comp. App. (AT) (Ins) No. 525 of 2020	Switching AVO Electro Power Ltd. Vs. Ambient Computronics Pvt. Ltd.	Abhay K. Das	Kumar Sumit Chirag Gupta-R1
5.	Comp. App. (AT) (Ins) No. 737 of 2020	Kunal Rishi Vs. Yogendra Kumar Sharma & Anr.	Abdhesh Chaudhary	

For Hearing

6.	Comp. App. (AT) (Ins) No. 459 of 2020	Promila Taneja Vs. Surendri Design Pvt. Ltd.	Rishi Pal	Akshat Goel
7.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri

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- 2. Website: www.nclat.nic.in**

By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**